

D.A. No. 906/95

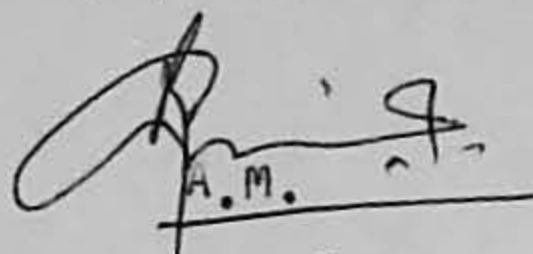
2.11.98

Hon'ble Mr. S.L.Jain, J.M.

Hon'ble Mr. G.Ramakrishnan, A.M.

None for the applicant. Respondent by Shri G.P.Agrawal Advocate. On perusal of the record we find that non appeared for the applicant on 7.2.97, 5.6.97, 5.8.97, 17.2.98, 14.5.98 even and kikk today. In the circumstances there is no escape except to dismiss the case for default of the applicant on account of non appearance. The case is dismissed in default for non appearance of the applicant. Applicant to bear the cost ~~cost~~ of the respondents, amounting to Rs.650/- as practitioner fee and Rs.150/- as other expenses to be paid within one month of the service of the order.

Gc



J.M. /

J.M.

O.A No.906/95

2.11.98

Hon'ble Mr. S.L.Jain, J.M.

Hon'ble Mr. G.Ramakrishnan, A.M.

None for the applicant. Respondent by Shri G.P.Agrawal Advocate. On perusal of the record we find that non appeared for the applicant on 7.2.97, 5.5.97, 5.8.97, 17.2.98, 14.5.98 even and ~~kkk~~ today. In the circumstances there is no escape except to dismiss the case for default of the applicant on account of non appearance. The case is dismissed in default for non appearance of the applicant. Applicant to bear the cost ~~cost~~ of the respondents, amounting to Rs.650/- as practitioner fee and Rs.150/- as other expenses to be paid within one month of the service of the order.

Gc

*[Signature]*  
J.M.